

**OFFICE OF THE CHIEF JUDICIAL MAGISTRATE,
CENTRAL DISTRICT, THC, DELHI.**

ORDER

In partial modification to Duty Roster of Evening Courts, Central District, Delhi, for the month of **May and June-2026** and as approved by Ld. Principal District & Sessions Judge (HQs), Delhi, it is hereby ordered that **Ms. Preeti, JMFC-03**, Central District, shall hold Evening Court No. 3 (ECTC), Central District, during the month of **May-2026**, in place of Ms. Pooja Suhag, Reliever JMFC (since transferred). Rest of the conditions shall remain unchanged.

(Renu Chaudhary)
Addl. Chief Judicial Magistrate (Spl. Act)
For Chief Judicial Magistrate
Central District, THC, Delhi

No. 3619-2646 /CJM/Central/2026

Dated: 22/05/2026

Copy forwarded for information and necessarily action to :-

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi
(Through Ld. Principal District & Sessions Judge, (HQ), Delhi)
02. The Ld. Principal District & Sessions Judge, All District.
03. The Ld. Officer Incharge, Pool Car, THC, Delhi.
04. The Commissioner of Police, Delhi,
05. The Ld. CJMs, All District.
06. The Officer concerned with the request to send the name of staff/court staff alongwith details of days that they have attended/hold the Evening Court during the month of May-2026 as per proforma, through their respective Court /office directly to the office of concerned Ld. Principal District & Sessions Judge so that payment of special allowances is not delayed.
07. The Secretary, Delhi Legal Service Authority, Central and West District, Delhi.
08. The Administrative Civil Judge, Central District, Delhi
09. The DCP (Central, North) Delhi (Through the office of the Commissioner of Police, Delhi.
10. The Director of prosecution, Delhi
11. The Sr. Accounts officer, Central and West District.
12. The AO (J)/Branch Incharge, Administration Branch, Computer Branch, General Branch, Care Taking Branch, Pool Car, THC.
13. The Officer Incharge, Computer Branch, with the request to depute sufficient staff for the smooth functioning of the Evening Courts, THC.
14. The Officer Incharge, Care Taking Branch, THC. Delhi with the request to depute sufficient staff for smooth functioning of the Evening Courts, THC.
15. **The Office Incharge, Admn.-II & III, Central District, THC, Delhi with the request to withdraw the staff attached earlier with Ms. Pooja Suhag, Reliever JMFC (Now transferred).**
16. The A. O. (J), Judicial Branch (Central & West District), Tis Hazari Courts, Delhi.
17. The AO (J)/Branch Incharge, CJM Office, West District, THC, Delhi.
18. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
19. The PRO/APRO, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
20. The A.O. (J)/Incharge, Evening Court Cell/ CJM Office, THC. Delhi.
21. Audit and Fine Section, Accounts Branch, Central & West District, THC.
22. The Cashier, Cash Branch, Central & West District, THC, Delhi.
23. For uploading on LAYERS.
24. For uploading on centralized web-site through LAYERS.
25. PS to Ld. Principal District & Sessions Judge (HQ), Delhi.
26. Reader to CJM, Central & West District, Delhi.